

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 05 of 2016 (SZ)

Applicant(s)

Mr. Kandasamy, Kangayam,
Tripur District.

Respondent(s)

Vs. The State of Tamil Nadu
Rep. by its Secretary,
Environment and Forest,
Fort St.George, Chennai and 11 others.

Legal Practitioners for Applicant(s)
M/s. Prabakar & S. Vasavi Sridevi

Legal practitioners for respondent(s)
Mr.E. Manoharan for R1, R4,R-5 and R-6
Smt. H. Yasmeen Ali for R-2 and R-3
Mr. K.T.S. Sivakumar for R-7
Mr. N.S. Sivaprakash for R-8 & R-9
M/s. Kamalesh Kannan. S., and
Sai Sathya Jith for R10, R11 and R12

Note of the Registry	Orders of the Tribunal
Order No.15	Date: 22 nd December, 2017 Learned counsel appearing for the applicant prays time. List the matter on 02.01.2018. J.M. (Justice M.S. Nambiar)